

# ORISSA HIGH COURT

## FILING REPORT AS ON :25/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/8806/2026	SUREKHA MOHAPATRA VS PROJECT DIRECTOR NHAI,	DHANESWAR BARIK VS	// () //	AOD20250000498C202600018
2	D-BLAPL/6257/2026	AMIT SAHU VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	NAWAPARA /289 /2025 () //	
3	D-BLAPL/6259/2026	JAGESHWAR DEWANGAN VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //	
4	D-BLAPL/6267/2026	SATYAPRAKASH MAHANTA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	HARICHANDANPUR /307 /2025 () //	
5	D-BLAPL/6271/2026	KRUPA TAKRI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /195 /2025 () //	
6	D-BLAPL/6283/2026	TRINATH SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 () //	
7	D-BLAPL/6298/2026	TUSHAR PATTNAIK @ RAJIB @ RAJIV VS STATE OF ODISHA	JULU KHANSAMA VS	BRAJARAJNAGAR /15 /2026 () //	
8	D-BLAPL/6303/2026	SURESH CHANDRA NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	LALBAG /463 /2025 () //	AOD20230001174C202600010
9	D-BLAPL/6307/2026	BISWAJIT PARIDA VS STATE OF ODISHA	SURYAKANTA DASH VS	JANKIA P.S. /474 /2025 () //	
10	D-BLAPL/6308/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	S.P.(CID-CRL),CUTTACK /17 /2021 () //	AOR20220001247C202600018
11	D-BLAPL/6311/2026	RAJ KUMAR HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /10 /2025 () //	

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12	D-BLAPL/6312/2026	SANTOSH GOND VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KUNDEI /3 /2025 () //	
13	D-BLAPL/6318/2026	AFTAB KHAN VS STATE OF ODISHA	RAKESH BEHERA VS	RAGHUNATHPALI /473 /2024 () //	
14	D-BLAPL/6321/2026	PARIKHITA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BRAHMAGIRI /301 /2024 () //	
15	D-BLAPL/6323/2026	CHAKRADHAR SWAIN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KAKATAPUR /253 /2025 () //	
16	D-BLAPL/6324/2026	ASHA KALANDI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 () //	
17	D-BLAPL/6325/2026	ARUN MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	DHAMARA PS /87 /2024 () //	
18	D-BLAPL/6332/2026	BHAGABAT BHUSAN BEHERA VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /2 /2026 () //	AOR20220001492C202600041
19	D-BLAPL/6335/2026	BIJU DANDAPAT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RAIBANIA /89 /2024 () //	
20	D-BLAPL/6339/2026	SRIKANTA @ SRIKANTA KUMAR GOUDA VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /30 /2026 () //	
21	D-BLAPL/6344/2026	RUPA PINGUA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /486 /2025 () //	
22	D-BLAPL/6345/2026	SIBUNA KUMAR SANDHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /36 /2026 () //	
23	D-BLAPL/6346/2026	DILLIP GHADEI @ DANA	ASHOK DAS	BAIDYANATHPUR /432 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/6363/2026	HEMANTA KUMAR PARIDA @ BUNTI @ BANTI	SAROJ KUMAR DASH	KHURDA MODEL /78 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/6366/2026	SANATAN PRADHAN @ NANDA	JYOTIRMAYA SAHOO	NIRAKARPUR /47 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/6370/2026	SIBARAM PRADHAN	BISWAJIT TRIPATHY	HINDOL /151 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/6371/2026	KARTIKA SAHOO @ GANESH	BHABANI SANKAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/6376/2026	SUBRAT BEHERA	BASANTA KUMAR DAS	CUTTACK VIGILANCE /7 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
29	D-BLAPL/6377/2026	SUNIL MAJHI	RAKESH KUMAR DAS	PADMAPUR /97 /2025	AOR20220001298C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/6380/2026	BHASKAR KARNA	JAYADEBA BEHERA	PHIRINGIA /43 /2026	AOD20240000366C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/6383/2026	BAPINA SAMAL @ BAPNA SAMOL	SUJIT KUMAR DAS	BARANGA /2 /2026	AOR20220001298C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/6384/2026	RAJA KISAN	DIBYA JYOTI SAHOO	LAIKERA /4 /2024	AOD20240000587C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/6385/2026	SUDAMA ALIAS JITENDRA KUMARA SAHANI	JAYADEBA BEHERA	/ /	AOD20240000366C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/6387/2026	MANGAL SOREN AND OTHERS	BARIK SRIKANT KUMAR	/ /	AOD20240000581C202600024
		VS	VS	()	

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35	D-CMP/8675/2026	THE STATE BISHNU CHARAN PANDA VS PRAVAT KUMAR MOHAPATRA	PRASANTA KUMAR SATAPATHY VS	// // 0 //	
36	D-CMP/8688/2026	SASMITA MOHARANA VS SANATAN MAHARANA	RABI NARAYAN BEHERA VS	// // 0 //	
37	D-CMP/8711/2026	CHITRA BEHERA VS PAWAN KUMAR SULTANIA	SOURAV SUMAN BHUYAN VS	// // 0 //	
38	D-CMP/8725/2026	PRAFULLA KUMAR SAHOO VS BAIDEHI DEI	SAROJA KANTA MANDAL VS	// // 0 //	
39	D-CMP/8787/2026	M/S. JINARDI BIRI FACTORY VS M/S. DANISH ENTERPRISES	MOHAMMED MSTAQ ANSARI VS	// // 0 //	
40	D-CMP/8791/2026	ASWINI KUMAR KAR VS NALINIPRAVA NAYAK ALIAS ROUT	Sushant Kumar Pradhan VS	// // 0 //	AOR20220001225C202600004
41	D-CONTC/8623/2026	SUSANTA KUMAR SAMANTARAY VS SATYABRATA SAHU, I.A.S	ADV. VS	// // 0 //	
42	D-CONTC/8658/2026	SURYAMANI MAJHI VS ISWAR PRADHAN, SR MINING OFFICER, NAYAGARH	BRAJA MOHAN SARANGI VS	// // 0 //	
43	D-CONTC/8660/2026	TRINATH SAHOO VS ISWAR PRADHAN, SR MINING OFFICER, NAYAGARH	BRAJA MOHAN SARANGI VS	// // 0 //	
44	D-CONTC/8662/2026	RABINDRA KUMAR BARIK VS GOPAL KRUSHNA DAS, REGIONAL TRANSPORT OFFICER, KEONJHAR	BRAJA MOHAN SARANGI VS	// // 0 //	
45	D-CONTC/8666/2026	MRUNMAYA ROURTRAY VS GIRISH S.N, IAS	ADV. VS	// // 0 //	

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46	D-CONTC/8676/2026	BINAY RANJAN SAHOO VS GIRISH S.N, IAS	ADV. VS	// ()	
47	D-CONTC/8707/2026	SANJAY KUMAR BEHERA VS HEMAKANTA SAY, IAS	ADV. VS	// ()	
48	D-CONTC/8713/2026	SUJIT KUMAR NANDA VS R S GOPALAN, IAS	SATYANARAYAN MISHRA VS	// ()	AOR20220001303C202600016
49	D-CONTC/8714/2026	DR DHANESWAR SAHOO VS N R SEKAR RAJU, UNDER SECRETARY TO GOVT OF INDIA	SOBHANA SAHOO VS	// ()	AOD20250000242C202600001
50	D-CONTC/8717/2026	SNIGDHA RANI BEHERA VS TANMITA KARA, BDO	Saroj Kumar Routray VS	// ()	AOD20240000656C202600005
51	D-CONTC/8722/2026	JASOBANTA DAS VS PANCHANAN NAYAK, O.A.STAHASILDAR, PATTAMUNDAI	ADV. VS	// ()	
52	D-CONTC/8733/2026	HEMANTA KUMAR SWAIN VS DR.SANTOSH KUMAR MISHRA, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, ODISHA	ANAM CHARAN PANDA VS	// ()	
53	D-CONTC/8737/2026	SUSHANTA KUMAR GOUDA VS SAGAR MOHANTY, ENGINEER-IN-CHIEFWATER RESOURCES DEPT., BHUBANESWAR	ADV. VS	// ()	
54	D-CONTC/8743/2026	KALI CHARAN BADATYA VS GIRISH S.N, IAS	ADV. VS	// ()	
55	D-CONTC/8748/2026	NIROJ ANSUMALI SWAIN VS ARVIND SINGH, C.E.O, TPCODL, BHUBANESWAR	ADV. VS	// ()	
56	D-CONTC/8758/2026	KSHETRI @ KSHETRA MAJHI VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// ()	
57	D-CONTC/8768/2026	BABA CHANDANESWAR ENGINEERING CONSTRUCTION AND DESIGN CONTRACT COOPERATIVE SOCIETY LTD BALASORE			AOR20220001657C202600021

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		VS	VS	()	
		USHA PADHEE, IAS		//	
58	D-CONTC/8770/2026	SUBHASISH PATTNAIK	Ajit Kumar Sahoo	//	AOR20220001563C202600021
		VS	VS	()	
		DR BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER		//	
59	D-CONTC/8771/2026	RANJAN KUMAR PRADHAN	Ajit Kumar Sahoo	//	AOR20220001563C202600020
		VS	VS	()	
		DR BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER		//	
60	D-CONTC/8772/2026	KAILASH CHANDRA NAIK	Ajit Kumar Sahoo	//	AOR20220001563C202600022
		VS	VS	()	
		DR BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER		//	
61	D-CONTC/8775/2026	SANJAYA NAYAK	Ajit Kumar Sahoo	//	AOR20220001563C202600023
		VS	VS	()	
		DR BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER		//	
62	D-CONTC/8776/2026	BRUNDABAN MAHAMALLIK	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600015
		VS	VS	()	
		Dr N THIRUMALA NAIK, IAS		//	
63	D-CONTC/8786/2026	KALPANA NATH	ADV.	//	
		VS	VS	()	
		PARESH CHANDRA PATRA, DISTRICT EDUCATION OFFICER, DHENKANAL		//	
64	D-CONTC/8790/2026	ANANDA KAND BARIK	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600016
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
65	D-CONTC/8795/2026	SURAMA DASH	BHABATOSH PARHI	//	
		VS	VS	()	
		DR. N.THIRUMALA NAIK, IAS		//	
66	D-CONTC/8817/2026	PRAMILA BEHERA	SUBHARANSU MOHANTY	//	
		VS	VS	()	
		ARVIND SINGH, CHIEF EXECUTIVE OFFICER, TPCODL, BHUBANESWAR		//	
67	D-CRLA/6274/2026	ROHIT NAYAK	MAHES DAS	DARINGBADI /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLA/6352/2026	PRASANTA SWAIN@KALIA	PRAGNAYA NANDA PATTNAIK	MALGODOWN /227 /2024	
		VS	VS	()	

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69	D-CRLLP/6328/2026	STATE OF ODISHA STATE OF ODISHA VS VIJAY SINGH	UDIT RANJAN JENA , A.G.A VS	// MOHANA /137 /2020 ()	LOD20240000172C202600069
70	D-CRLMA/6260/2026	PROMAD KUMAR NAYAK VS STATE OF ODISHA	ADV. VS	// SURADA /166 /2025 ()	AOR20220001311C202600016
71	D-CRLMA/6262/2026	MANOJ SUTAR VS STATE OF ODISHA	MANGU NANDY VS	// KALIMELA /151 /2024 ()	
72	D-CRLMA/6292/2026	SURYAMANI BEHERA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// BANSADA /33 /2025 ()	
73	D-CRLMA/6381/2026	BACHA @ K.BHASKAR VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// CHOUWAR /14 /2019 ()	
74	D-CRLMC/6263/2026	BASU FEBEANI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// BARGARH /534 /2024 ()	AOR20220001487C202600038
75	D-CRLMC/6268/2026	BIJAY KUMAR SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202600051
76	D-CRLMC/6277/2026	MOGLI @ SANDEEP KUMAR SAHU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// BAIDYANATHPUR /59 /2025 ()	
77	D-CRLMC/6282/2026	ANTARYAMEE @ MAUN @ BAPUN @ ANTARYAMI KULDEEP MOHANTY VS	KULDEEP MOHANTY VS	// SIMULIA /250 /2022 ()	AOD20240000012C202600052
78	D-CRLMC/6294/2026	ANADI JAGADALA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// BIRMAHARAJPUR /5 /2021 ()	
79	D-CRLMC/6295/2026	SUJATA NANDA VS SANKAR NARAJ	MANORANJAN PADHY VS	// // ()	AOD20220003086C202600028

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80	D-CRLMC/6316/2026	GOBARDHAN SANDA @ SANDHA VS STAE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	PURUNAKATAK /129 /2024 () //	
81	D-CRLMC/6320/2026	AURO PRASAD MISHRA VS STATE OF ODISHA	LALATENDU DAS VS	PURI TOWN /146 /2012 () //	
82	D-CRLMC/6333/2026	CHHABINDRANATH BEHERA VS STATE OF ODISHA	NIHAR RANJAN OJHA VS	BHUBANESWAR VIGILANCE /33 /2011 () //	AOD20250001071C202600009
83	D-CRLMC/6336/2026	DASARATHA BEHERA@BAPI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	LALBAG /113 /2023 () //	
84	D-CRLMC/6342/2026	T. BISWANTAH MURTY @ T.BISWANATH MURTI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BADABAZAR /51 /2008 () //	
85	D-CRLMC/6351/2026	G.R.ARUN KUMAR VS ASST. DIRECTOR OF FACTORIES AND BOILERS, KALAHANDI	TANMAY MISHRA VS	//0 () //	
86	D-CRLMC/6365/2026	SRIDHAR SAHOO VS STATE OF ODISHA	BISWANATH BEHERA VS	// () //	AOR20220003680C202600004
87	D-CRLMC/6367/2026	ASHWANI KUAMR DASADHIKARI VS STATE OF ORISSA	SANJAY KUMAR DAS VS	BALASORE VIGILANCE /30 /2020 () //	
88	D-CRLMC/6374/2026	MANOJ @ MANORANJAN PANDA VS STATE OF ODISHA	NALINI KANTA SAHOO VS	JONK /46 /2013 () //	
89	D-CRLMC/6379/2026	BHAGABAN PADHI @ BHAGABAN PADHY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 () //	
90	D-CRLMC/6386/2026	BASUDEV BHOI VS STATE OF ODISHA	BADRI NARAYAN MOHAPATRA VS	//0 () //	
91	D-CRLMP/6265/2026	BHIMSEN NAYAK	SATYAJIT MOHAPATRA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMP/6338/2026	SWAGATIKA OJHA	RAKESH BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMP/6343/2026	MAMATA NAYAK	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMP/6382/2026	SUBHADRA MALLIK	JAYADEBA BEHERA	/ /	AOD20240000366C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLREV/6291/2026	AJIT KUMAR DAS	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLREV/6348/2026	RUPESH KU.JHAWAR @ RUPESH KUMAR JHAWAR @ RUPESH KUMAR JHAWAR @ RUPESH KUMAR JHAWAR	ROHINI KUMAR SARIKONWAR	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-EXP/8669/2026	RANJIT KUMAR GIRI	SATYAJIT BEHERA	/ /	
		VS	VS	()	
		BIRENDRA KORKORA, DIRECTOR, SECONDARY EDUCATION, BBSR		//	
98	D-FAO/8780/2026	DHARANIDHAR PATRA	SUBHRANSU BHUSAN MOHANTY	/ /	
		VS	VS	()	
		BHASKAR PATRA		//	
99	D-JCRLA/6269/2026	DHANU PRADHAN	ADV.	THAKURGARH /4 /1999	
	JCRLA/81/2026	VS	VS	A.D.J.,ANGUL(Anugul )	
		STATE OF ODISHA		ST/0000055/2000	
100	D-JCRLA/6270/2026	SURESH JENA	ADV.	BHADRAK RURAL /367 /2012	
	JCRLA/82/2026	VS	VS	A.D.J.,BHADRAK(Bhadrak )	
		STATE OF ODISHA		ST/0000033/2013	
101	D-JCRLA/6275/2026	AKASH MALLIK	ADV.	SUKINDA /127 /2025	
	JCRLA/83/2026	VS	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapur )	
		STATE OF ODISHA		Spl/0000070/2025	
102	D-JCRLA/6276/2026	TERU@PIJUSKANTA BAHALIA	ADV.	BARI RAMCHANDRAPUR /107 /2021	
	JCRLA/84/2026	VS	VS	DIST.& SESSIONS JUDGE,JAJPUR(Jajapur )	

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103	D-JCRLA/6280/2026 JCRLA/85/2026	STATE OF ODISHA SAMARSINGH@PETU@PETURAM PRADHAN VS STATE OF ODISHA	ADV. VS	CT/0000054/2021 G.UDAYAGIRI /22 /2011 A.D.J.,BALLIGUDA(Kandhamal)	
104	D-JCRLA/6285/2026 JCRLA/86/2026	KRUSHSNA CHANDRA DAS@BHOI VS STATE OF ODISHA	ADV. VS	ST/0000065/2019 BALIPATNA /314 /2019 A.D.J.,BHUBANESWAR(Khordha )	
105	D-JCRLA/6288/2026 JCRLA/87/2026	JISU@JISHUNATH HEMBRAM VS STATE OF ODISHA	ADV. VS	CT/0000138/2020 MURUDA /235 /2022 AD HOC ADDL.DIST. JUDGE (FTSC), BARIPADA(Mayurbhanj)	
106	D-JCRLA/6290/2026 JCRLA/88/2026	NITESH KUMAR YADAV VS STATE OF ODISHA	ADV. VS	ST/0000321/2022 TIKIRI /39 /2025 A.D.J.,RAYAGADA(Rayagada )	
107	D-JCRLA/6293/2026 JCRLA/89/2026	BALARAM MINZ@LADRA VS STATE OF ODISHA	ADV. VS	CT/0000024/2025 HATIBARI /20 /2020 1ST. A.D.J.,ROURKELA(Sundargarh)	
108	D-JCRLA/6297/2026 JCRLA/90/2026	SUMIT MINZ VS STATE OF ODISHA	ADV. VS	ST/0000046/2020 TALSARA /12 /2017 SPECIAL JUDGE (POCSO), SUNDARGARH(Sundargarh)	
109	D-LAA/8612/2026	SPL LAO CUM TAHASILDAR OF KUKUDAKHANDI, VS BANI SETTI PADMA	AJODHYA RANJAN DASH,A.G.A VS	// () //	LOD20240000200C202600064
110	D-LAA/8613/2026	SPL LAND ACQUISITION OFFICER CUM TAHASILDAR, VS JANILA HEMALATA	AJODHYA RANJAN DASH,A.G.A VS	// () //	LOD20240000172C202600068
111	D-LAA/8614/2026	STATE OF ODISHA VS DILLIP KUMAR SAHU	AJODHYA RANJAN DASH,A.G.A VS	// () //	LOD20240000172C202600067
112	D-LAA/8801/2026	SPECIAL LAND ACQUISITION OFFICER MAYURBHANJ, VS TARANI KANTA MOHANTA	ADVOCATE GENERAL VS	// () //	LOD20240000194C202600080
113	D-MACA/8620/2026	PADMAKUMAR BHOI VS MALATI DEVI PANDEY	BIRANCHI NARAYAN RATH VS	// () //	

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114	D-MACA/8682/2026	SULOCHANA BISWAL VS CHAITANYA CHARAN DAS	SUSANT KUMAR MOHANTY VS	// ()	
115	D-MACA/8746/2026	R.M., NATIONAL INSURANCE CO. LTD., VS SONALI DAS @ BARIK	PRAMOD KUMAR TRIPATHY VS	// ()	
116	D-MACA/8751/2026	MANAGER (LEGAL CLAIMS), M/S. LIBERTY GENERAL INSURANCE CO.LTD. VS SANTOSH NAYAK	ADNURANCE VS	// ()	
117	D-MATA/8718/2026	RAJASMITA SWAIN VS SANAT KUMAR SAHOO	RASHMI KANTA ACHARYA VS	// ()	
118	D-MATA/8804/2026	SATYABRATA PARIDA VS RAKHI DEY	GHANASHYAM MUDULI VS	// ()	AOR20220002820C202600012
119	D-RPFAM/8650/2026	KOUSTAVA @ PARESH KUMAR SAHU VS KIRAN @ SANTARA SAHU	SATYANARAYAN MOHAPATRA VS	// ()	
120	D-RSA/8657/2026 RSA/99/2026	KAMALA KUMARI SETHI VS GOVT. OF ODISHA	SATYA SINDHU KASHYAP VS	// DISTRICT AND SESSIONS JUDGE,NAYAGARH (Nayagarh ) RFA/0000009/2020	
121	D-RSA/8690/2026	PRAMOD KUMAR SAHOO VS GOPAL JEW BIJE NIJI GAON (BIDHARPUR), DHENKANAL	M. BALAKRISHNA RAO VS	// ()	
122	D-RSA/8706/2026	LALIT NAYAK@LALIT MOHAN NAYAK VS SUSANTA KUMAR PASUREDDY	PABITRA KUMAR NAYAK VS	// ()	
123	D-RSA/8750/2026	SUBASH CHANDRA MOHAPATRO VS PITAMBAR MAHAPATRO	TANMAY MISHRA VS	// ()	
124	D-RVWPET/8712/2026	COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX ODISHA VS JINDAL STEEL LIMITED	INDIA VS	// ()	AOR20220001381C202600002
125	D-RVWPET/8745/2026	BRANCH MANAGER, M/S. NATIONAL INSURANCE CO.LTD.	ADVD.	//	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-RVWPET/8809/2026	LITU @ MANORANJAN NAIK LITAN KUMAR JENA	Soubhagya Swain	//	AOR20220001296C202600029
		VS	VS	()	
127	D-STREV/8808/2026	STATE OF ODISHA RSD ELECTRONICS	Kshirod Kumar Sahoo	//	AOR20220001352C202600006
		VS	VS	()	
128	D-TRP(C)/8812/2026	STATE OF ODISHA SAMBIT RANJAN MALLIK	LAMBIT SENAPATI	//	
		VS	VS	()	
129	D-TRPCRL/6388/2026	SWAGATIKA DAS ANUBHAB PRADHAN	ANWAR HUSSEN	UDITNAGAR /321 /2023	
		VS	VS	()	
130	D-WA/8615/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000172C202600066
		VS	VS	()	
131	D-WA/8701/2026	SAMPADA KHAMARI DIBYA SUNDAR DAS	DINESH KUMAR PANDA	//	
		VS	VS	()	
132	D-WA/8715/2026	STATE OF ODISHA COMMISSIONER CUM SECRETARY OF SCHOOL AND	MOSES KISHOR CATION DEPT	//	LOD20240000200C202600063
		VS	VS	()	
133	D-WA/8716/2026	DIGAPAL THANAPATI COMMISSIONER CUM SECRETARY OF SCHOOL AND	ANASUKE KUMAR DEPT	//	LOD20240000194C202600079
		VS	VS	()	
134	D-WA/8773/2026	ANJALI MISHRA PRINCIPAL SECRETARY OF HOME DEPT	AGODISHA	//	LOD20240000200C202600065
		VS	VS	()	
135	D-WA/8778/2026	SAGARIKA PARIDA LALITA BHOI	ABHISEK MOHANTY	//	
		VS	VS	()	
136	D-WA/8807/2026	STATE OF ODISHA GOBINDA CHANDRA DAS	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	

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137	D-WP(C)/8616/2026 WP(C)/6446/2026	STATE OF ORISSA PRASANTA KUMAR MAHANA VS ESTATE OFFICER, BALANGIR	HIMANSHU SEKHAR MISHRA VS	// // 0 //	
138	D-WP(C)/8617/2026 WP(C)/6424/2026	TRINATH MISHRA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //	
139	D-WP(C)/8618/2026	DR. RAHUL KUMAR VS INDIAN INSTITUTE OF MANAGEMENT, SAMBALPUR	PRABHU PRASANNA BEHERA VS	// 0 //	
140	D-WP(C)/8619/2026	DIBURU HEMBRAM VS STATE SELECTION BOARD, ODISHA POLICE, CUTTACK	TAPAN KU. JENA SAMANTA VS	// 0 //	
141	D-WP(C)/8621/2026	K.SUGUNA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
142	D-WP(C)/8622/2026	PRAMITA BHATRA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
143	D-WP(C)/8624/2026	AJIT KUMAR PRADHAN VS STATE OF ODISHA	SITAKANTA HOTA VS	// 0 //	
144	D-WP(C)/8625/2026	PABITRA KUMAR PAIK VS STATE OF ODISHA	VS	// 0 //	AOD20220004143C202600003
145	D-WP(C)/8626/2026 WP(C)/6377/2026	M/S NIBAS KUMAR BISWAL VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //	AOD20220003611C202600016
146	D-WP(C)/8627/2026	SARAT CHANDRA SETH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600013
147	D-WP(C)/8628/2026 WP(C)/6368/2026	SUNITA MAHAKUD VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	

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148	D-WP(C)/8629/2026	DEBASISH MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600014
149	D-WP(C)/8630/2026	PARAMASIVAN RAVI VS UNION OF INDIA	DEBI PRASAD DHALSAMANTA VS	// 0 //	AOD20240000714C202600005
150	D-WP(C)/8631/2026	SRIDHAR BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
151	D-WP(C)/8632/2026 WP(C)/6412/2026	DEBESH PRASAD NANDA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //	
152	D-WP(C)/8633/2026	JAYAKRUSHNA MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
153	D-WP(C)/8634/2026	NABIN KUMAR BHOI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
154	D-WP(C)/8635/2026	BISHNU MOHAN PANIGRAHI VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //	
155	D-WP(C)/8636/2026	KUSHADHAR KUANR VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
156	D-WP(C)/8637/2026	PRANAB KISHORE MOHAPATRA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600029
157	D-WP(C)/8638/2026	SASMITA DAS VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600030
158	D-WP(C)/8639/2026	M/S CHANDAN ENTERPRISES, BALASORE VS COMMISSIONER OF CENTRAL GST OFFICER OF THE COMMISSIONERATE, BHUBANESWAR	PABITRA KUMAR DUTTA VS	// 0 //	
159	D-WP(C)/8640/2026	SUBASH CHANDRA PRADHAN	PABITRA KUMAR DUTTA	//	

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		VS	VS	0	
		STATE CHIEF INFORMATION COMMISSIONER, KHURDA		//	
160	D-WP(C)/8641/2026	TAMOGHNA MANNA	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/8642/2026	SAILABALA RATH	AJIT KUMAR PANDA	//	
		VS	VS	0	
		GRIEVANCE REDRESSAL FORUM BHUBANESWAR, (TPSODL), KHURDA		//	
162	D-WP(C)/8643/2026	MONALI ROUTHAY	ATUL TRIPATHY	//	
	WP(C)/6406/2026	VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/8644/2026	MAYURBHANJ COLLEGE OF NURSING, MAYURBHANJ	SUBHAGYA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/8645/2026	BISWANATH PARAJA	ARIJEET MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/8646/2026	SHLOKE SEN	MANAS RANJAN PADHI	//	
	WP(C)/6478/2026	VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/8647/2026	KARUNAKAR PATRA	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
		R.T.O., KEONJHAR		//	
167	D-WP(C)/8648/2026	KARUNAKAR PATRA	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
		R.T.O., KEONJHAR		//	
168	D-WP(C)/8649/2026	KARUNAKAR PATRA	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
		R.T.O., KEONJHAR		//	
169	D-WP(C)/8651/2026	ARJUN MISHRA	CHANDAN MISHRA	//	
		VS	VS	0	
		R.T.O., CUTTACK		//	
170	D-WP(C)/8652/2026	SOURAV PRASAD SWAIN	BRAJA MOHAN SARANGI	//	
		VS	VS	0	

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171	D-WP(C)/8653/2026	R.T.O., ROURKELA PRAVATI PRADHAN VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// // 0 //	
172	D-WP(C)/8654/2026	SAROJ KUMAR SAHOO VS MINING OFFICER, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //	
173	D-WP(C)/8655/2026	DEBASISH NANDA VS PHANDI IN CHARGE GOBINDPUR POLICE STATION, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //	
174	D-WP(C)/8656/2026	DEBENDRA NAIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //	
175	D-WP(C)/8659/2026	BHUMISUTA SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //	
176	D-WP(C)/8661/2026	PURUSHOTTAM BEHERA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
177	D-WP(C)/8663/2026	BRIJESH KUMAR SHUKLA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
178	D-WP(C)/8664/2026 WP(C)/6455/2026	BHABATRANA BEHERA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //	
179	D-WP(C)/8665/2026	SURYA NARAYAN SUBUDHI VS SUNANDA PATRA	SONALI PANDA VS	// 0 //	
180	D-WP(C)/8667/2026	SK. RIYAKET ALLI VS R.T.O., BALASORE	SATYAJIT SAHOO VS	// 0 //	
181	D-WP(C)/8668/2026	SUDHAKAR NAYAK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //	

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182	D-WP(C)/8670/2026	HARISCHANDRA PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
183	D-WP(C)/8671/2026	M/S DION INFRA TECH PVT.LTD, KHURDA VS ODISHA STATE HOUSING BOARD(OSHB) KHURDA	SOUMYA MISHRA VS	// 0 //	
184	D-WP(C)/8672/2026	DHARMARAJ BHOI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
185	D-WP(C)/8673/2026	LAXMIPRIYA SAHOO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
186	D-WP(C)/8674/2026	TIRTHA BISWAL VS SECRETARY GOVT., HIGHER EDUCATION DEPT., GOVT. OF ODISHA, KHORDHA	KIRTAN DANG VS	// 0 //	
187	D-WP(C)/8677/2026	SUDIPTA MISHRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600036
188	D-WP(C)/8678/2026	LALITA SENAPATI VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT, KHORDHA	RANJIT KESHARI SAMAL VS	// 0 //	
189	D-WP(C)/8679/2026	TIRTHABASI PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
190	D-WP(C)/8680/2026	PRABHAKAR PADHI VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600037
191	D-WP(C)/8681/2026	NALINIKANTA DAS VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600038
192	D-WP(C)/8683/2026	PRASHANT KUMAR MUDULI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
193	D-WP(C)/8684/2026	HIMANSU SEKHAR PARIDA	SUBHADUTTA ROURAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/8685/2026	PRABHATA KUMAR PANDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/8686/2026	M/S OM SHIVA INDUSTRIES, GANJAM	DEEPALI MAHAPATRA	//	
	WP(C)/6436/2026	VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/8687/2026	BISWA JYOTI PATI	RABI NARAYAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/8689/2026	M/S KIRAN CATTLE AND POULTRY FOOD PROCESSING PLANT, GANPATRA	DEEPALI MAHAPATRA	//	
	WP(C)/6440/2026	VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/8691/2026	SK. NAWAZUDDIN	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
199	D-WP(C)/8692/2026	M/S UDAYA INDUSTRIES, GANJAM	DEEPALI MAHAPATRA	//	
	WP(C)/6447/2026	VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/8693/2026	SHER SINGH THAKUR	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/8694/2026	AMIYA MISHRA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/8695/2026	MAJDA BANO	SIBA PRASAD PATRA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD, SAMBALPUR		//	
203	D-WP(C)/8696/2026	BIRENDRA KUMAR PADHI	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/8697/2026	DEBABRATA BEHERA	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/8698/2026	STATE OF ODISHA SURJYA NARAYANA PADHI VS	BHABANI SHANKAR RAYAGURU VS	// // ()	
206	D-WP(C)/8699/2026	STATE OF ODISHA BKD INFRASTRUCTURE PVT LTD VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202600039
207	D-WP(C)/8700/2026	STATE OF ODISHA RAMESH NAIK VS	NIMAIN CHARAN NAYAK VS	// // ()	
208	D-WP(C)/8702/2026	STATE OF ODISHA NANDI KISHOR NATH VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()	
209	D-WP(C)/8703/2026	STATE OF ODISHA RANGALATA MOHANTY VS	SANJAY KUMAR PARIDA VS	// // ()	
210	D-WP(C)/8704/2026	STATE OF ODISHA PRABHAKAR MUDULI VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()	
211	D-WP(C)/8705/2026	STATE OF ODISHA DHARMANANDA PANDA VS	BHABANI SHANKAR RAYAGURU VS	// // ()	
212	D-WP(C)/8708/2026	STATE OF ODISHA MUKTIKANTA BARIK VS	SANJAY KUMAR DAS VS	// // ()	
213	D-WP(C)/8709/2026	STATE OF ODISHA M/S STAR TRACK FASTENERS PRIVATE LIMITED VS DEPUTY CHIEF ENGINEER/TP/BBS	MANAS RANJAN BAUG VS	// // ()	AOR20220002374C202600025
214	D-WP(C)/8710/2026	STATE OF ODISHA KARMI LAKRA VS ODISHA GRAMINA BANK	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202600047
215	D-WP(C)/8719/2026	STATE OF ODISHA ANGUL SUKINDA RAILWAY LTD., KHORDHA VS THE STATE OF ODISHA	PRABIN DAS VS	// // ()	

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216	D-WP(C)/8720/2026	M/S. FAYAJ INFRATECH PRIVATE LIMITED, BHUBANESWAR	DEBENDRA BEHERA	//	
		VS	VS	0	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//	
217	D-WP(C)/8721/2026	DEBI PRASAD ROUT	ASIT KUMAR DASH	//	
		VS	VS	0	
		COMMISSIONER (APPEALS), GST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//	
218	D-WP(C)/8723/2026	NALINIKANTA SAMAL	MANAS RANJAN BAUG	//	AOR20220002374C202600026
		VS	VS	0	
		STATE OF ODISHA		//	
219	D-WP(C)/8724/2026	CHANDINI KHEMKA	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
220	D-WP(C)/8726/2026	NARENDRA BIHARI DAS	DEBABRATA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
221	D-WP(C)/8727/2026	SOBHARANI NAYAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		RENUBALA BHOI		//	
222	D-WP(C)/8728/2026	ANITA BHUJABAL	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		SUKANTI SWAIN		//	
223	D-WP(C)/8729/2026	SHIVA @ SIBASANKAR SAHOO	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
224	D-WP(C)/8730/2026	SRI PADUKAI THAKURANI, KHORDHA	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
225	D-WP(C)/8731/2026	SRIKANTA JENA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
226	D-WP(C)/8732/2026	SRAVAN SHIPPING SERVICES PVT. LTD., ANDHRA PRADESH	PRANSHU MISHRA	//	
		VS	VS	0	
		PARADIP PORT AUTHORITY, JAGATSingHPUR		//	
227	D-WP(C)/8734/2026	MANORANJAN BISWAL	GOPINATH MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/8735/2026	M/S SUPERWEALTH FINANCIAL ENTERPRISES PRIVATE LIMITED, BORDHA	MUKESH PANDA	//	
		VS	VS	()	
		JOINT COMMISSIONER GOOD AND SERVICE TAX CENTRAL EXCISE, BHUBANESWAR		//	
229	D-WP(C)/8736/2026	NAMRATA PANDA	PRNOY MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/8738/2026	BHAGYALAXMI DAS	BEDA PRAKASH PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/8739/2026	ASHISH SETHI	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600022
		VS	VS	()	
		THE COMMISSIONER OF COMMERCIAL TAXES (C.T) AND GOODS AND SREVICES TAX (GST)		//	
232	D-WP(C)/8740/2026	JAMINI RANJAN PATTNAIK	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/8741/2026	GMR KAMALANGA ENERGY LTD., DHENKANAL	SPARSH BHARGAVA	//	
		VS	VS	()	
		THE JOINT COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE, BBSR		//	
234	D-WP(C)/8742/2026	SANJULATA SAMAL	SASWATI SOUMYA SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/8744/2026	RANJAN BEHERA	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/8747/2026	PRAMOD CHANDRA BEHERA	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/8749/2026	M/S ORIENTAL SECURITY SERVICE, BHUBANESWAR	RAJIT KUMAR ROY	//	
		VS	VS	()	
		RECOVERY OFFICER, EMPLOYEES STATE INSURANCE CORPORATION, BHUABANESWAR		//	
238	D-WP(C)/8752/2026	KHAGESWAR MOHANTA	SRINIVAS MOHANTY	//	AOR20230000802C202600069
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/8753/2026	STATE OF ODISHA PRATAP KUMAR DHIR VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()	
240	D-WP(C)/8754/2026	STATE OF ODISHA ACHYUTANANDA PADHIHARI VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600070
241	D-WP(C)/8755/2026	STATE OF ODISHA SWATI PRIYA PALEI VS	PRAVAT KUMAR MUDULI VS	// // ()	
242	D-WP(C)/8756/2026	STATE OF ODISHA MAHABIR PRASAD PATUA VS	BIBHU PRASAD DAS VS	// // ()	
243	D-WP(C)/8757/2026	STATE OF ODISHA GAGAN BIHARI MOHAPATRA VS	SIDDHANT SARANGI VS	// // ()	AOD20250000975C202600019
244	D-WP(C)/8759/2026	STATE OF ODISHA KUNI BEHERA VS	SUBHADUTTA ROURAY VS	// // ()	
245	D-WP(C)/8760/2026	STATE OF ODISHA KAILASH CHANDRA SATAPATHY VS	MANAS KUMAR CHAND VS	// // ()	
246	D-WP(C)/8761/2026	STATE OF ORISSA DAMAYANTI SWAIN VS	BHABANI SANKAR MISHRA VS	// // ()	
247	D-WP(C)/8762/2026	STATE OF ODISHA ABHAYA KUMAR DAS VS	PRAFULLA KUMAR KAR VS	// // ()	
248	D-WP(C)/8763/2026	STATE OF ODISHA PARITOSH PRADHAN VS	HRUDANANDA MOHAPATRA VS	// // ()	
249	D-WP(C)/8764/2026	STATE OF ODISHA RUSHEKESH @ RISHIKESH PRADHAN VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// // ()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/8765/2026	PRAFULLA DANDASENA VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// () //	
251	D-WP(C)/8766/2026	M/S MINZ GAS AND PROVISIONAL, SUNDARGARH VS BHARAT PRTROLEUM CORPORATION LTD., MAHARASHTRA	BIKRAM KESHARI SAHU VS	// () //	
252	D-WP(C)/8767/2026	SIDHARTHA SANKAR THAKUR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //	
253	D-WP(C)/8769/2026	BHAGIRATHI ACHARYA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //	
254	D-WP(C)/8774/2026	SUNITA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //	
255	D-WP(C)/8777/2026	GYANA RANJAN MAHAPATRA VS UNION OF INDIA	BHOJARAJ SETH VS	// () //	
256	D-WP(C)/8779/2026	LINGARAJ MAHARANA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// () //	
257	D-WP(C)/8781/2026	SNEHALATA NAYAK VS MANORANJAN SWAIN	GHANASHYAM MUDULI VS	// () //	AOR20220002820C202600013
258	D-WP(C)/8782/2026	RATNAMALA SAHOO VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// () //	
259	D-WP(C)/8783/2026	ANUJ KUMAR AGRAWAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //	AOR20220001328C202600023
260	D-WP(C)/8784/2026	SAMARENDRA BISOI VS STATE OF ODISHA	SAIBRATA RATH VS	// () //	
261	D-WP(C)/8785/2026	RITA SAHU	KURESH PRASAD DASH	//	AOR20220001390C202600012

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/8788/2026	ELINA MISHRA	PRAVAT KUMAR MUDULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/8789/2026	ASHOK BRICKS INDUSTRIES PVT. LTD., JHARSUGUDA	ADHANT DWIBEDI	//	
		VS	VS	0	
		THE COMMISSIONER (APPEALS), GST, CX AND CUSTOMS, CENTRAL REVNUUE BUILDING, BHUBANESWAR		//	
264	D-WP(C)/8792/2026	BARUN NAIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/8793/2026	RAMESH AGRAWAL	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
		UNION OF INDIA		//	
266	D-WP(C)/8794/2026	DABURU VENKAT RAO	NIRANTAN KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/8796/2026	BHAGIRATHI MISHRA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/8797/2026	TAPASWANI BHUYAN	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/8798/2026	SRIMANTA SAHA	NIRAJAN KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/8799/2026	JOGINDRA RATHA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/8800/2026	UMAKANTA MOHANTY	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/8802/2026	S. SHALINI	NIRAJAN KUMAR MISHRA	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/8803/2026	STATE OF ODISHA JANARDAN SHADANGI VS	SUBHADUTTA ROUTRAY VS	// // ()	
274	D-WP(C)/8805/2026	STATE OF ODISHA PANKAJINI MOHANTY VS	TAPAN MISHRA VS	// // ()	
275	D-WP(C)/8810/2026	BLOCK EDUCATION OFFICER, JEYPURE, KORAPUT MANO RANJITA BEHERA VS	RESHMA BEHERA VS	// // ()	
276	D-WP(C)/8811/2026	THE CHAIRMAN-CUM-MANAGING DIRECTOR (C.M.D.), NALCO CORPORATE OFFICE, BHUBANESWAR M/S. LINK POLY CLINIC AND NURSING HOME, BADAMBAH, KUMACKANUNGO VS	ANUBASH KUMAR VS	// // ()	
277	D-WP(C)/8813/2026	STATE OF ODISHA HINDUSTAN AERONAUTICS LTD, KORAPUT DIVISION, KORAPUT VS	MOHAPRANJAN DASH VS	// // ()	
278	D-WP(C)/8814/2026	ASSISTANT PROVIDENT FUND COMMISSIONER, (COMPLIANCE), DISTRICT OFFICE, RAYAGADA SISIR KUMAR MOHANTY VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600068
279	D-WP(C)/8815/2026	COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR GYAN CHAND PRUSTY VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600067
280	D-WP(C)/8816/2026	COMMISSIONER CUM CHAIRMAN, STA BANAMBAR PARIDA VS	SWAYAMJIT ROUT VS	// // ()	
281	D-WPCRL/6341/2026	STATE OF ODISHA SRIDHARA DEHURY VS	RAKESH BEHERA VS	// // ()	
282	D-ABLAPL/6255/2026	STATE OF ODISHA MD@ MOHAMMAD SHAHZADA HUSSAIN VS	SWARAJ PATEL VS	// // ()	AOR20220000246C202600009
283	D-ABLAPL/6256/2026	STATE OF ODISHA MD @ MOHAMMAD SHAHZADA HUSSAIN VS	SWARAJ PATEL VS	// // ()	AOR20220000246C202600010
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/6258/2026	CHITARANJAN SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /44 /2026 () //	
285	D-ABLAPL/6261/2026	SANATAN DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	TIHIDI /55 /2026 () //	
286	D-ABLAPL/6264/2026	SABU @ SK. EISANULLAH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BHADRAK TOWN /97 /2026 () //	
287	D-ABLAPL/6266/2026	AJAY KUMAR NAYAK VS STATE OF ODISHA	BIJAY KUMAR MALLICK VS	BALASORE SADAR /98 /2014 () //	AOR20220003439C202600007
288	D-ABLAPL/6272/2026	SIMON KUMJHARIA VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /176 /2025 () //	
289	D-ABLAPL/6273/2026	SARANGADHAR BISWAL @ SARANGADHAR NAYAK VS STATE OF ODISHA	KASHUTOS DASH VS	KRUSHNA PRASAD /25 /2026 () //	AOD20240000359C202600003
290	D-ABLAPL/6278/2026	BALARAM SAMAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	LAHUNIPADA /58 /2026 () //	
291	D-ABLAPL/6279/2026	LANKA MALLIK @ SUMANTA MALIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /124 /2026 () //	AOD2025000009C202600016
292	D-ABLAPL/6281/2026	SUDHANSU KUMAR VS STATE OF ODISHA	ALEKHA KUMAR SAHOO VS	BARANGA /75 /2026 () //	
293	D-ABLAPL/6284/2026	RASHMI RANJAN JENA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	DHENKANAL SADAR /24 /2026 () //	
294	D-ABLAPL/6286/2026	DEV ANAND VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /36 /2026 () //	AOD20240000364C202600065
295	D-ABLAPL/6287/2026	DURGA PRASAD NAYAK @ RANJAN	ABHAYA KUMAR PARIDA	JANKIA P.S. /131 /2026	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/6289/2026	FAUWA @ NABIN KANTA DAS	PRANAB RANJAN CHHATOI	PATTAMUNDAI MODEL /72 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/6296/2026	SURESH KUMAR BARIK	PARTHA SARATHI DAS	BAMBARI /36 /2026	AOD20240000364C202600066
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/6299/2026	KAMAL KHAN	AMULYA RATNA PANDA	TIGIRIA /43 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/6300/2026	SK.ANIS @ SK. ANISH	AMULYA RATNA PANDA	DHARMASALA /68 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/6301/2026	ALEKHA SAHU @ ALEKHA CHANDRA SAHU	AKSHAYA KUMAR SUBUDHI	GOCHHAPADA /11 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/6302/2026	PURNA CHANDRA NAIK	ACHYUTA NANDA ROURAY	KANIHA /394 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/6304/2026	SAKYA RANJAN MOHANTY @ SHAKYA	ANUP BRAHMACHARI	JAGATPUR /109 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/6305/2026	SIDDHARTH SAHOO @ SIDDHARTHA SAHOO	PRASANTA KUMAR SATAPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/6306/2026	BIBHAKTA KUMAR PRADHAN	DURGA PRASAD DHAL	JATNI P.S. /399 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/6309/2026	BISHNU PANIGRAHY	SANTOSH KUMAR DASH	BISSAMCUTTACK /49 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/6310/2026	B. JITENDRA RAO	RAJIB LOCHAN PATNAIK	KHATIGUDA /10 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/6313/2026	STATE OF ODISHA B. JTENDRA RAO VS	RAJIB LOCHAN PATNAIK VS	// KHATIGUDA /3 /2026 ()	
308	D-ABLAPL/6314/2026	STATE OF ODISHA PURUSOTTAM SWAIN VS	SHIBANI SHANKAR PRADHAN VS	// TIRTOL /123 /2026 ()	
309	D-ABLAPL/6315/2026	STATE OF ODISHA ARJUN SAHU VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA GRPS /88 /2025 ()	
310	D-ABLAPL/6317/2026	STATE OF ODISHA AURO PRASAD MISHRA VS	LALATENDU DAS VS	// PURI TOWN /146 /2012 ()	
311	D-ABLAPL/6319/2026	STATE OF ODISHA PARBATI PAIKRAY VS	HEMANTA KUMAR MOHANTA VS	// TANGI (KHURDA) /718 /2025 ()	
312	D-ABLAPL/6322/2026	STATE OF ODISHA SIPU SAHOO VS	CHIRANJIB ROUT VS	// / /0 ()	
313	D-ABLAPL/6326/2026	STATE OF ODISHA CHANDAN PATRA VS	CHEERA RANJAN SATAPATHY VS	// TIGIRIA /26 /2026 ()	
314	D-ABLAPL/6327/2026	STATE OF ODISHA RANJIT BEHERA @ HALIA VS	SURYAKANTA DWIBEDI VS	// BIRIDI PS /41 /2026 ()	
315	D-ABLAPL/6329/2026	STATE OF ODISHA SANJUKTA SAMAL VS	PANCHANAN PANIGRAHI VS	// GONDIA /77 /2026 ()	AOD2024000001C202600032
316	D-ABLAPL/6330/2026	STATE OF ODISHA BHAGABATI SIDHIDA PATTANAİK VS	BYOMAKESH TRIPATHY VS	// MANGALA BAG /384 /2025 ()	
317	D-ABLAPL/6331/2026	STATE OF ODISHA PRASHANT KUMAR SAHU @ PRASANTA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// PHIRINGIA /44 /2023 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/6334/2026	RAKESH DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BASUDEVPUR /573 /2024 () //	
319	D-ABLAPL/6337/2026	NATABAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
320	D-ABLAPL/6340/2026	PRASANNA NAYAK @ PRASANNA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /380 /2025 () //	
321	D-ABLAPL/6347/2026	MILU GOCHHAYAT @ GOCHHAI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAGDIA /230 /2025 () //	
322	D-ABLAPL/6349/2026	DHANA @ SATYAJIT MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	DHAMNAGAR /77 /2026 () //	
323	D-ABLAPL/6350/2026	DIPTIRANI PATNAIK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	ASKA /25 /2026 () //	
324	D-ABLAPL/6353/2026	GOURANGA SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /48 /2026 () //	
325	D-ABLAPL/6354/2026	NIRMAL DAS @ TEZ @ BHUTAN DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	RAJNAGAR /23 /2026 () //	
326	D-ABLAPL/6355/2026	ADITYA KUMAR BARIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	ASTARANGA MARINE PS /7 /2026 () //	
327	D-ABLAPL/6356/2026	SASMITA MOHANTY VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BHADRAK TOWN /44 /2026 () //	AOR20220002787C202600037
328	D-ABLAPL/6357/2026	GHANASHYAM JENA @ HADIBANDHU JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /94 /2021 () //	
329	D-ABLAPL/6358/2026	PAPINA @ ASHWINI KUMAR JENA	SUSHANTA HARICHANDAN	CHOUWAR /255 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/6359/2026	SUJAY JENA @ BABU	AMULYA RATNA PANDA	SINGLA /94 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/6360/2026	SUVRANSU SHEKHAR SAMAL	ABHAS MOHANTY	SABARANG /53 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/6361/2026	PRAKASH JENA	SURYA NARAYAN MISHRA	BRAHMAGIRI /43 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/6362/2026	KHULURA ROUT @ TUNIA	SURYA NARAYAN MISHRA	CHANDANPUR /288 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/6364/2026	SOMYARANJAN JENA @ SOUMYA @ PAPU	SANGRAM KESHARI ROUT	ANANDAPUR /45 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/6368/2026	PRABHAKAR BEHERA	ARJUNA CHARANA BEHERA	PURI SADAR /42 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/6369/2026	BISHAL KUMAR NAYAK	SUSHANTA KUMAR SAMANTARAY	CANTONMENT ROAD /218 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/6372/2026	LIPUSMITA MISHRA	LAMBODOR ACHARI	NANDANKANAN /463 /2025	AOR20220001311C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/6373/2026	ASRAPH KHAN	KHUSBU PANIGRAHI	GOPALPUR /40 /2026	AOR20220002787C202600036
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/6375/2026	KESHAB CHANDRA TAREI	AMITAV TRIPATHY	KISSANNAGAR PS /28 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/6378/2026	SK. RAMJAN @ RAMBO	SK. ZAFARULLA	PURUNABAZAR /25 /2026	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/02/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
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STATE OF ODISHA

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# ORISSA HIGH COURT

MISC CASES FILED on :25/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/6388/2026 TRPCRL/ /	ANUBHAB PRADHAN MP	ANWAR HUSSEN	19/2026
2	D-CRLLP/6328/2026 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA , A.G.A	30/2026
3	D-CRLMP/5766/2026 CRLMP/274/2026	BHABANI SHANKAR DASH MP	PRAKASH KUMAR MISHRA	54/2026
4	D-LAA/8612/2026 LAA/ /	SPL LAO CUM TAHASILDAR OF KUKUDA MP	AKHONDY, GANJMAN DASH,A.G.A	54/2026
5	D-LAA/8612/2026 LAA/ /	SPL LAO CUM TAHASILDAR OF KUKUDA MP	AKHONDY, GANJMAN DASH,A.G.A	55/2026
6	D-CRLMP/4944/2026 CRLMP/260/2026	RAKESH KUMAR MP	BISWABHUSAN DAS	55/2026
7	D-CRLMP/4944/2026 CRLMP/260/2026	RAKESH KUMAR MP	BISWABHUSAN DAS	56/2026
8	D-LAA/8612/2026 LAA/ /	SPL LAO CUM TAHASILDAR OF KUKUDA MP	AKHONDY, GANJMAN DASH,A.G.A	56/2026
9	D-LAA/8613/2026 LAA/ /	SPL LAND ACQUISITION OFFICER CUM MP	TAHSHYDAR OF KNEUSHACDI GANJAM	57/2026
10	D-LAA/8613/2026 LAA/ /	SPL LAND ACQUISITION OFFICER CUM MP	TAHSHYDAR OF KNEUSHACDI GANJAM	58/2026
11	D-LAA/8613/2026 LAA/ /	SPL LAND ACQUISITION OFFICER CUM MP	TAHSHYDAR OF KNEUSHACDI GANJAM	59/2026
12	D-LAA/8614/2026 LAA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	60/2026
13	D-LAA/8614/2026 LAA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	61/2026
14	D-TRP(C)/1920/2025 TRP(C)/23/2025	CHINMAYEE KAR MP	GYANA RANJAN DHAL	61/2026
15	D-LAA/8614/2026 LAA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	62/2026
16	D-TRP(C)/8812/2026 TRP(C)/ /	SAMBIT RANJAN MALLIK MP	LAMBIT SENAPATI	62/2026
17	D-LAA/8614/2026 LAA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	63/2026
18	D-LAA/8614/2026 LAA/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	64/2026
19	D-RPFAM/8650/2026 RPFAM/ /	KOUSTAVA @ PARESH KUMAR SAHU MP	SATYANARAYAN MOHAPATRA	93/2026
20	D-RPFAM/8650/2026 RPFAM/ /	KOUSTAVA @ PARESH KUMAR SAHU MP	SATYANARAYAN MOHAPATRA	94/2026
21	D-RPFAM/17853/2025 RPFAM/130/2025	JANU SASAMAL MP	SAROJ KUMAR DASH	95/2026
22	D-RVWPET/8712/2026 RVWPET/ /	COMMISSIONER OF COMMERCIAL TAXES MP	SUNIL MOHANT AND SERVICES TAX ODISHA	101/2026
23	D-MATA/42053/2025 MATA/406/2025	ANITYA PRASAD DAS MP	RUCHI RAJGARHIA	130/2026
24	D-MATA/8718/2026 MATA/ /	RAJASMITA SWAIN MP	RASHMI KANTA ACHARYA	131/2026
25	D-BLAPL/2973/2026 BLAPL/1056/2026	RAMAKANTA PARIDA @ MAKARA MP	SANTOSH KUMAR DWIVEDY	149/2026
26	D-BLAPL/33879/2025	MUNA MOHANTY	JAYARAM MALLICK	

	BLAPL/11782/2025	MP		150/2026
27	D-BLAPL/1569/2026	ARJUN SINGH	BISWARANJAN DALAI	
	BLAPL/895/2026	MP		151/2026
28	D-BLAPL/40115/2025	PRAKASH KUMAR SWAIN @ FUNU	ROHIT RANJAN RAY	
	BLAPL/13840/2025	MP		152/2026
29	D-BLAPL/5748/2026	ABDUL KAYUM KHAN	ANIL KUMAR DALAI	
	BLAPL/1971/2026	MP		153/2026
30	D-FAO/30073/2025	DEPUTY MANAGER (T.P HUB) M/S. ORIENTAL INSURANCE CO.LTD ,BBSR		
	FAO/387/2025	MP		159/2026
31	D-FAO/25157/2024	RAMAMANI DEI		
	FAO/248/2024	MP		160/2026
32	D-FAO/8780/2026	DHARANIDHAR PATRA	SUBHRANSU BHUSAN MOHANTY	
	FAO/ /	MP		161/2026
33	D-CRLREV/3441/2026	ASHOK MANDAL	UMAKANTA BARIK	
	CRLREV/117/2026	MP		273/2026
34	D-CRLREV/6291/2026	AJIT KUMAR DAS	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		274/2026
35	D-CRLREV/6291/2026	AJIT KUMAR DAS	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		275/2026
36	D-CRLREV/4524/2026	MUKESH KUMAR	SWAPNA PRIYADARSHINI MISHRA	
	CRLREV/ /	MP		276/2026
37	D-CRLREV/6348/2026	RUPESH KU.JHAWAR @ RUPESH KUMAR JHAWAR @ RUPESH KUMAR JHANWAR		
	CRLREV/ /	MP		277/2026
38	D-ABLAPL/5662/2022	DAMAYANTI ADHIKARI		
	ABLAPL/5662/2022	MP		335/2026
39	D-ABLAPL/1775/2026	BAPUNA @ DHIRENDRA BASTIA		
	ABLAPL/874/2026	MP		336/2026
40	D-ABLAPL/985/2026	LAXMI PRIYA BISWAL	SHRADHASHREE ROUSTRAY	
	ABLAPL/483/2026	MP		337/2026
41	D-ABLAPL/28634/2025	PALLABHA @ JUDHISTIR PANAKA		
	ABLAPL/11380/2025	MP		338/2026
42	D-ABLAPL/32544/2025	RAJENDRA PALAI	PRAKASH CHANDRA DASH	
	ABLAPL/12487/2025	MP		339/2026
43	D-ABLAPL/2362/2026	DIPU SETHI @ ASHIS SETHI		
	ABLAPL/1014/2026	MP		340/2026
44	D-ABLAPL/14862/2018	KUNA NAYAK	BIPIN KUMAR NAYAK	
	ABLAPL/14862/2018	MP		341/2026
45	D-ABLAPL/4937/2025	PUSPA RAY	MANGU NANDY	
	ABLAPL/1885/2025	MP		342/2026
46	D-RSA/8657/2026	KAMALA KUMARI SETHI	SATYA SINDHU KASHYAP	
	RSA/99/2026	MP		358/2026
47	D-RSA/8657/2026	KAMALA KUMARI SETHI	SATYA SINDHU KASHYAP	
	RSA/99/2026	MP		359/2026
48	D-RSA/8706/2026	LALIT NAYAK@LALIT MOHAN NAYAK	PABITRA KUMAR NAYAK	
	RSA/ /	MP		360/2026
49	D-RSA/540/2003	BHIMSEN SAHOO	M/S. SOUBHAGYA S. DAS	
	RSA/540/2003	MP		361/2026
50	D-RSA/8750/2026	SUBASH CHANDRA MOHAPATRO	TANMAY MISHRA	
	RSA/ /	MP		362/2026
51	D-CMP/51730/2025	DIVYA AICH @ DIVYA ARCHANA AICH	AMIT PRASAD BOSE	
	CMP/2007/2025	MP		418/2026
52	D-CMP/53232/2025	KISHORE KEDIA	SOURAV SUMAN BHUYAN	
	CMP/2088/2025	MP		419/2026
53	D-CMP/8675/2026	BISHNU CHARAN PANDA	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		420/2026
54	D-CMP/8688/2026	SASMITA MOHARANA	RABI NARAYAN BEHERA	
	CMP/ /	MP		421/2026
55	D-CMP/36629/2025	SANTI KUMAR MITRA	SWAYAMJIT ROUT, FERESHTE SETHNA	
	CMP/1520/2025	MP		422/2026
56	D-CMP/8711/2026	CHITRA BEHERA	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		423/2026
57	D-CMP/8711/2026	CHITRA BEHERA	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		424/2026

58	D-CMP/47448/2025 CMP/1873/2025	LAXMIDHAR SAHOO MP	ANAM CHARAN PANDA	425/2026
59	D-CMP/8787/2026 CMP/ /	M/S. JINARDI BIRI FACTORY MP	MOHAMMED MSTAQ ANSARI	426/2026
60	D-MACA/8620/2026 MACA/ /	PADMAKUMAR BHOI MP	BIRANCHI NARAYAN RATH	508/2026
61	D-MACA/8682/2026 MACA/ /	SULOCHANA BISWAL MP	SUSANT KUMAR MOHANTY	509/2026
62	D-MACA/8682/2026 MACA/ /	SULOCHANA BISWAL MP	SUSANT KUMAR MOHANTY	510/2026
63	D-MACA/8607/2026 MACA/ /	SABIR KHAN MP	PRADEEP KUMAR DASH	511/2026
64	D-MACA/5695/2026 MACA/ /	SAROJ KUMAAR BEHERA MP	KAPILA CHARAN NAYAK	512/2026
65	D-MACA/6563/2026 MACA/ /	GITA REDDY MP	KAPILA CHARAN NAYAK	513/2026
66	D-MACA/6558/2026 MACA/ /	RAYIPILLI SUDHA@R.SUDHA MP	KAPILA CHARAN NAYAK	514/2026
67	D-MACA/6563/2026 MACA/ /	GITA REDDY MP	KAPILA CHARAN NAYAK	515/2026
68	D-MACA/36050/2025 MACA/1119/2025	D.M., ORIENTAL INSURANCE CO.LTD. MP	RIMJHIMBALA PATI	516/2026
69	D-MACA/8746/2026 MACA/ /	R.M., NATIONAL INSURANCE CO. LTD., MP	PRAMOD KUMAR TRIPATHY	517/2026
70	D-MACA/8751/2026 MACA/ /	MANAGER (LEGAL CLAIMS), M/S. LIBERTY GENERAL INSURANCE CO.LTD. MP	KUMAR KISHOR	518/2026
71	D-MACA/32387/2025 MACA/1259/2025	THE ASST. MANAGER, RELIANCE GENERAL INSURANCE COMPANY LTD. BHUBANESWAR MP	SUBSANTA KUMAR	519/2026
72	D-CRLMC/6246/2026 CRLMC/ /	ASHUTOSH PARASAR MP	DILLIP KUMAR RAY	594/2026
73	D-CRLMC/37992/2025 CRLMC/5307/2025	PRASANJIT SARKAR MP		595/2026
74	D-CRLMC/39499/2025 CRLMC/5568/2025	AMAR PRADHAN @ AMAR KUMAR PRADHAN MP		596/2026
75	D-CRLMC/6263/2026 CRLMC/ /	BASU FEBEANI MP	JAGABANDHU SAHU	597/2026
76	D-CRLMC/6277/2026 CRLMC/ /	MOGLI @ SANDEEP KUMAR SAHU MP	DIPTI RANJAN MOHAPATRA	598/2026
77	D-CRLMC/6294/2026 CRLMC/ /	ANADI JAGADALA MP	AMITAV TRIPATHY	599/2026
78	D-CRLMC/31386/2025 CRLMC/4557/2025	MANOJ SWAIN MP	KHIROD KUMAR SWAIN	600/2026
79	D-CRLMC/6320/2026 CRLMC/ /	AURO PRASAD MISHRA MP	LALATENDU DAS	601/2026
80	D-CRLMC/15/2026 CRLMC/86/2026	NIHAR NAMRASIL MP		602/2026
81	D-CRLMC/6351/2026 CRLMC/ /	G.R.ARUN KUMAR MP	TANMAY MISHRA	603/2026
82	D-CRLMC/6333/2026 CRLMC/ /	CHHABINDRANATH BEHERA MP	NIHAR RANJAN OJHA	604/2026
83	D-CRLMC/5111/2026 CRLMC/ /	BIDHAN KUMAR ROUTRAY MP	SUSANTA KUMAR NAYAK	605/2026
84	D-CRLMC/6374/2026 CRLMC/ /	MANOJ @ MANORANJAN PANDA MP	NALINI KANTA SAHOO	606/2026
85	D-CRLMC/6386/2026 CRLMC/ /	BASUDEV BHOI MP	BADRI NARAYAN MOHAPATRA	607/2026
86	D-CRLA/24333/2025 CRLA/1050/2025	SANTOSH GOUDA MP	SULOCHANA PATRO	640/2026
87	D-CRLA/6274/2026 CRLA/ /	ROHIT NAYAK MP	MAHES DAS	641/2026
88	D-CRLA/6274/2026 CRLA/ /	ROHIT NAYAK MP	MAHES DAS	642/2026
89	D-CRLA/441/2018	RAJU BISI	M/S. PULAKESH MOHANTY, S.K. MOHANTA, M. PAGAL	

	CRLA/441/2018	MP		643/2026
90	D-CRLA/4908/2026 CRLA/ /	KRISHNA NAIK MP	AMLAN SHAKTI PAUL	644/2026
91	D-CRLA/17523/2025 CRLA/664/2025	KANHU KISHUR PANDA@KANHU KISHOR MP	HRADYAN KUMAR DAS	645/2026
92	D-CRLA/17523/2025 CRLA/664/2025	KANHU KISHUR PANDA@KANHU KISHOR MP	HRADYAN KUMAR DAS	646/2026
93	D-WA/8532/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	885/2026
94	D-WA/8532/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	886/2026
95	D-WA/8541/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	887/2026
96	D-WA/8541/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	888/2026
97	D-WA/52623/2025 WA/332/2026	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	889/2026
98	D-WA/52623/2025 WA/332/2026	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	890/2026
99	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	891/2026
100	D-WA/8701/2026 WA/ /	DIBYA SUNDAR DAS MP	DINESH KUMAR PANDA	892/2026
101	D-WA/8602/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	893/2026
102	D-WA/8602/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	894/2026
103	D-WA/8603/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	895/2026
104	D-WA/8603/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	896/2026
105	D-WA/8606/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	897/2026
106	D-WA/8606/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	898/2026
107	D-WA/8778/2026 WA/ /	LALITA BHOI MP	ABHISEK MOHANTY	899/2026
108	D-WA/8615/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	900/2026
109	D-WA/8615/2026 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	901/2026
110	D-WP(C)/29237/2020 WP(C)/29237/2020	SMARANIKA ROUT MP		4033/2026
111	D-WP(C)/8579/2026 WP(C)/ /	HAREKRUSHNA RANA MP	DEBIDUTTA MOHAPATRA	4034/2026
112	D-WP(C)/8580/2026 WP(C)/ /	BISHNU CHARAN SAHOO MP	DEBIDUTTA MOHAPATRA	4035/2026
113	D-WP(C)/8616/2026 WP(C)/6446/2026	PRASANTA KUMAR MAHANA MP	HIMANSHU SEKHAR MISHRA	4036/2026
114	D-WP(C)/8617/2026 WP(C)/6424/2026	TRINATH MISHRA MP	SONALI PRUSTY	4037/2026
115	D-WP(C)/8585/2026 WP(C)/ /	SANKAR SAHOO MP	DEBIDUTTA MOHAPATRA	4038/2026
116	D-WP(C)/8589/2026 WP(C)/ /	RANJAN KUMAR TRIPATHY MP	DEBIDUTTA MOHAPATRA	4039/2026
117	D-WP(C)/8622/2026 WP(C)/ /	PRAMITA BHATRA MP	JANAKI KANTA MAHAPATRA	4040/2026
118	D-WP(C)/8621/2026 WP(C)/ /	K.SUGUNA MP	JANAKI KANTA MAHAPATRA	4041/2026
119	D-WP(C)/8593/2026 WP(C)/ /	STHITA PRAJNA DAS MP	SIDDHANT SARANGI	4042/2026
120	D-WP(C)/8628/2026 WP(C)/6368/2026	SUNITA MAHAKUD MP	SATYAJIT MOHAPATRA (2)	4043/2026

121	D-WP(C)/8596/2026 WP(C)/ /	MADHABA BARIK MP	DEBIDUTTA MOHAPATRA	4044/2026
122	D-WP(C)/8632/2026 WP(C)/6412/2026	DEBESH PRASAD NANDA MP	ASISH MISHRA	4045/2026
123	D-WP(C)/8634/2026 WP(C)/ /	NABIN KUMAR BHOI MP	BHABANI SHANKAR RAYAGURU	4046/2026
124	D-WP(C)/8626/2026 WP(C)/6377/2026	M/S NIBAS KUMAR BISWAL MP	GOURAV KUMAR ROY CHOUDHURY	4047/2026
125	D-WP(C)/8636/2026 WP(C)/ /	KUSHADHAR KUARNR MP	ADYASIDHI MISHRA	4048/2026
126	D-WP(C)/8639/2026 WP(C)/ /	M/S CHANDAN ENTERPRISES, BALASOREPABITRA KUMAR DUTTA MP		4049/2026
127	D-WP(C)/8643/2026 WP(C)/6406/2026	MONALI ROURTRAY MP	ATUL TRIPATHY	4050/2026
128	D-WP(C)/7490/2017 WP(C)/7490/2017	RAMA CH.MOHANTY MP		4051/2026
129	D-WP(C)/8630/2026 WP(C)/ /	PARAMASIVAN RAVI MP	DEBI PRASAD DHALSAMANTA	4052/2026
130	D-WP(C)/8652/2026 WP(C)/ /	SOURAV PRASAD SWAIN MP	BRAJA MOHAN SARANGI	4053/2026
131	D-WP(C)/8664/2026 WP(C)/6455/2026	BHABATRANA BEHERA MP	SWARUP KUMAR PATNAIK	4054/2026
132	D-WP(C)/8663/2026 WP(C)/ /	BRIJESH KUMAR SHUKLA MP	BHABANI SHANKAR RAYAGURU	4055/2026
133	D-WP(C)/8665/2026 WP(C)/ /	SURYA NARAYAN SUBUDHI MP	SONALI PANDA	4056/2026
134	D-WP(C)/8667/2026 WP(C)/ /	SK. RIYAKET ALLI MP	SATYAJIT SAHOO	4057/2026
135	D-WP(C)/8668/2026 WP(C)/ /	SUDHAKAR NAYAK MP	HIMANSHU SEKHAR PANDA	4058/2026
136	D-WP(C)/8670/2026 WP(C)/ /	HARISCHANDRA PRADHAN MP	BHABANI SHANKAR RAYAGURU	4059/2026
137	D-WP(C)/8671/2026 WP(C)/ /	M/S DION INFRATECH PVT.LTD, KHURDASOUMYA MISHRA MP		4060/2026
138	D-WP(C)/8672/2026 WP(C)/ /	DHARMARAJ BHOI MP	BHABANI SHANKAR RAYAGURU	4061/2026
139	D-WP(C)/8678/2026 WP(C)/ /	LALITA SENAPATI MP	RANJIT KESHARI SAMAL	4062/2026
140	D-WP(C)/6010/2026 WP(C)/4916/2026	SANGEETA AGARWAL MP	RADHEYSHYAM CHIMANKA	4063/2026
141	D-WP(C)/27453/2023 WP(C)/27453/2023	DWIJARAJ DASH MP	DAYANANDA MOHAPATRA, BIBHUTI BHUSAN MISHRA (2)	4064/2026
142	D-WP(C)/55413/2025 WP(C)/101/2026	ANANTA CHARAN DAS MP	PRASHANTA KUMAR DAS	4065/2026
143	D-WP(C)/8677/2026 WP(C)/ /	SUDIPTA MISHRA MP	ATUL TRIPATHY	4066/2026
144	D-WP(C)/13573/2003 WP(C)/13573/2003	G.NAGAJYOTI MP		4067/2026
145	D-WP(C)/8686/2026 WP(C)/6436/2026	M/S OM SHIVA INDUSTRIES, GANJAM MP	DEEPALI MAHAPATRA	4068/2026
146	D-WP(C)/8687/2026 WP(C)/ /	BISWA JYOTI PATI MP	RABI NARAYAN BEHERA	4069/2026
147	D-WP(C)/8689/2026 WP(C)/6440/2026	M/S KIRAN CATTLE AND POULTRY FOOD PROCESSING UNIT, GANJAM MP	DEEPA SINGH PATRA	4070/2026
148	D-WP(C)/8691/2026 WP(C)/ /	SK. NAWAZUDDIN MP	BIJAYA KUMAR BEHERA 1	4071/2026
149	D-WP(C)/8692/2026 WP(C)/6447/2026	M/S UDAYA INDUSTRIES, GANJAM MP	DEEPALI MAHAPATRA	4072/2026
150	D-WP(C)/8693/2026 WP(C)/ /	SHER SINGH THAKUR MP	BIJAYA KUMAR BEHERA 1	4073/2026
151	D-WP(C)/8695/2026 WP(C)/ /	MAJDA BANO MP	SIBA PRASAD PATRA	4074/2026
152	D-WP(C)/8696/2026	BIRENDRA KUMAR PADHI	BHABANI SHANKAR RAYAGURU	

	WP(C)/ /	MP		4075/2026
153	D-WP(C)/8698/2026	SURIYA NARAYANA PADHI	BHABANI SHANKAR RAYAGURU	
	WP(C)/ /	MP		4076/2026
154	D-WP(C)/8702/2026	NANDI KISHOR NATH	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		4077/2026
155	D-WP(C)/4905/2026	SAMANTA MADHABANANDA MAHAPATRA	SOURAV DAS	
	WP(C)/4199/2026	MP		4078/2026
156	D-WP(C)/36890/2022	SUBASH CHANDRA PANDA	MR. P.K.RATH(SR.ADV.), RABI NARAYAN BEHERA	
	WP(C)/36890/2022	MP		4079/2026
157	D-WP(C)/8704/2026	PRABHAKAR MUDULI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		4080/2026
158	D-WP(C)/8598/2025	JITENDRA THAKUR	SUDEEP KUMAR SARANGI	
	WP(C)/6403/2025	MP		4081/2026
159	D-WP(C)/8705/2026	DHARMANANDA PANDA	BHABANI SHANKAR RAYAGURU	
	WP(C)/ /	MP		4082/2026
160	D-WP(C)/8708/2026	MUKTIKANTA BARIK	SANJAY KUMAR DAS	
	WP(C)/ /	MP		4083/2026
161	D-WP(C)/4686/2026	PRIYA RANJAN JENA		
	WP(C)/4100/2026	MP		4084/2026
162	D-WP(C)/8720/2026	M/S. FAYAJ INFRATECH PRIVATE LIMITED, BHUBANESHWAR		
	WP(C)/ /	MP		4085/2026
163	D-WP(C)/7840/2026	JYOTIPRAKASH NAIK	AJAYA KUMAR PRADHAN	
	WP(C)/6369/2026	MP		4086/2026
164	D-WP(C)/8721/2026	DEBI PRASAD ROUT	ASIT KUMAR DASH	
	WP(C)/ /	MP		4087/2026
165	D-WP(C)/7916/2026	DILIP KUMAR SAHOO	ALOK KUMAR MOHAPATRA	
	WP(C)/6154/2026	MP		4088/2026
166	D-WP(C)/7908/2026	SMRUTI RANJAN MOHAPATRA	ALOK KUMAR MOHAPATRA	
	WP(C)/6326/2026	MP		4089/2026
167	D-WP(C)/8724/2026	CHANDINI KHEMKA	ALOK KUMAR PANDA	
	WP(C)/ /	MP		4090/2026
168	D-WP(C)/8709/2026	M/S STAR TRACK FASTENERS PRIVATE LIMITED, Bhubaneswar	MANEES RANJAN BAUG	
	WP(C)/ /	MP		4091/2026
169	D-WP(C)/28475/2025	GOPINATH MAJHI	AFRAAZ SUHAIL	
	WP(C)/20324/2025	MP		4092/2026
170	D-WP(C)/29237/2020	SMARANIKA ROUT		
	WP(C)/29237/2020	MP		4093/2026
171	D-WP(C)/8734/2026	MANORANJAN BISWAL	GOPINATH MISHRA	
	WP(C)/ /	MP		4094/2026
172	D-WP(C)/8735/2026	M/S SUPERWEALTH FINANCIAL ENTERPRISES PRIVATE LIMITED, KHORDHA	LOKESH PANDA	
	WP(C)/ /	MP		4095/2026
173	D-WP(C)/8738/2026	BHAGYALAXMI DAS	BEDA PRAKASH PANDA	
	WP(C)/ /	MP		4096/2026
174	D-WP(C)/24316/2025	M/S. PARADEEP PHOSPHATES LIMITED, Bhubaneswar	BHUKESH PANDA	
	WP(C)/17093/2025	MP		4097/2026
175	D-WP(C)/8741/2026	GMR KAMALANGA ENERGY LTD., DHENKANAL	SPRUSH BHARGAVA	
	WP(C)/ /	MP		4098/2026
176	D-WP(C)/3662/2026	LAXMIDHAR BEHERA	SOUBHAGYA SWAIN	
	WP(C)/3226/2026	MP		4099/2026
177	D-WP(C)/8742/2026	SANJULATA SAMAL	SASWATI SOUMYA SAHU	
	WP(C)/ /	MP		4100/2026
178	D-WP(C)/8744/2026	RANJAN BEHERA	DIPTI RANJAN MOHAPATRA	
	WP(C)/ /	MP		4101/2026
179	D-WP(C)/8740/2026	JAMINI RANJAN PATTNAIK	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		4102/2026
180	D-WP(C)/8747/2026	PRAMOD CHANDRA BEHERA	DIPTI RANJAN MOHAPATRA	
	WP(C)/ /	MP		4103/2026
181	D-WP(C)/8749/2026	M/S ORIENTAL SECURITY SERVICE, BHUBANESHWAR	ANIKUMAR ROY	
	WP(C)/ /	MP		4104/2026
182	D-WP(C)/3254/2026	SONALI SWAIN	MOHIT AGARWAL	
	WP(C)/3106/2026	MP		4105/2026
183	D-WP(C)/8756/2026	MAHABIR PRASAD PATUA	BIBHU PRASAD DAS	
	WP(C)/ /	MP		4106/2026

184	D-WP(C)/8752/2026 WP(C)/ /	KHAGESWAR MOHANTA MP	SRINIVAS MOHANTY	4107/2026
185	D-WP(C)/6902/2026 WP(C)/ /	SULOCHANA PATEL MP	MAHADEV SAHU	4108/2026
186	D-WP(C)/8765/2026 WP(C)/ /	PRAFULLA DANDASENA MP	BHAGABAN MOHANTY	4109/2026
187	D-WP(C)/8754/2026 WP(C)/ /	ACHYUTANANDA PADHIHARI MP	SRINIVAS MOHANTY	4110/2026
188	D-WP(C)/3818/2026 WP(C)/4129/2026	M/S.SPECIAL BLAST LIMITED, RAIPUR MP	ASISH MISHRA	4111/2026
189	D-WP(C)/8766/2026 WP(C)/ /	M/S MINZ GAS AND PROVISIONAL, SUNDARBARI MP	BRABHU KESHARI SAHU	4112/2026
190	D-WP(C)/947/2026 WP(C)/1313/2026	RANAJIT NAYAK MP	DHANANJAYA MUND	4113/2026
191	D-WP(C)/2804/2026 WP(C)/2843/2026	BIPIN BIHARI MAHAPATRA MP		4114/2026
192	D-WP(C)/40801/2025 WP(C)/28248/2025	BISWAMBHAR SAHU MP	KUNAL KUMAR SWAIN	4115/2026
193	D-WP(C)/50259/2025 WP(C)/35863/2025	SUJITA PATEL MP		4116/2026
194	D-WP(C)/50264/2025 WP(C)/35865/2025	DEEPAK KUMAR PATEL MP		4117/2026
195	D-WP(C)/50268/2025 WP(C)/35842/2025	CHINTAMANI PATEL MP		4118/2026
196	D-WP(C)/50257/2025 WP(C)/35883/2025	PRAKASINI PATEL MP		4119/2026
197	D-WP(C)/22819/2025 WP(C)/16616/2025	HARAPRIYA NANDA MP	SAPAN KUMAR PAL	4120/2026
198	D-WP(C)/8784/2026 WP(C)/ /	SAMARENDRA BISOI MP	SAIBRATA RATH	4121/2026
199	D-WP(C)/22818/2025 WP(C)/16659/2025	HARAPRIYA NANDA MP	SAPAN KUMAR PAL	4122/2026
200	D-WP(C)/8757/2026 WP(C)/ /	GAGAN BIHARI MOHAPATRA MP	SIDDHANT SARANGI	4123/2026
201	D-WP(C)/8796/2026 WP(C)/ /	BHAGIRATHI MISHRA MP	SUBHADUTTA ROUSTRAY	4124/2026
202	D-WP(C)/8799/2026 WP(C)/ /	JOGINDRA RATHA MP	SUBHADUTTA ROUSTRAY	4125/2026
203	D-WP(C)/8800/2026 WP(C)/ /	UMAKANTA MOHANTY MP	SUBHRANSU BHUSAN MOHANTY	4126/2026
204	D-WP(C)/8803/2026 WP(C)/ /	JANARDAN SHADANGI MP	SUBHADUTTA ROUSTRAY	4127/2026
205	D-WP(C)/8783/2026 WP(C)/ /	ANUJ KUMAR AGRAWAL MP	ANJAN KUMAR BISWAL	4128/2026
206	D-WP(C)/8811/2026 WP(C)/ /	M/S. LINK POLY CLINIC AND NURSING HOME, BILKUMBAR, CHITTOGOK MP		4129/2026
207	D-WP(C)/8813/2026 WP(C)/ /	HINDUSTAN AERONAUTICS LTD, KORAPUT DIVISION, KORAPUT MP		4130/2026